

Seventeenth Loksabha

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Title: Introduction of the Protection of Children from Sexual Offences (Amendment) Bill, 2021*

(Amendment of Section 11).

SHRI ANUBHAV MOHANTY (KENDRAPARA): Sir, I beg to move for leave to introduce a Bill further to amend the Protection of Children from Sexual Offences Act, 2012.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Protection of Children from Sexual Offences Act, 2012.”

The motion was adopted.

SHRI ANUBHAV MOHANTY: Sir, I introduce the Bill.
